

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

11/3/1988

Heard Mr. R.R. Tripathy and Mr. N.S. Shevde learned advocates for the applicant and the respondent respectively. The petitioner has been transferred from Kosamba to Baroda yard. The petitioner states that at the time of his earlier transfer from Visvamitri to Kosamba, one Babarbhai M.Patel was also transferred from Visvamitri (Baroda) to Baroda yard. The petitioner states that this has been done to favour Babarbhai. However, the <sup>Applicant admits that the</sup> post is transferable and there is nothing beyond a bare allegation that the authorities who have passed the transfer order are themselves doing favour to Babarbhai. With this observation, the petition is summarily rejected.

*Pravin*  
( P.H. TRIVEDI )  
VICE CHAIRMAN

rajini.